HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION THE 96 March, 2025

No. A : The services of Mrs. Shikha Agrawal, Civil Judge (Sr.Div.)-cum-J.M., Daltonganj are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi, for her appointment as Deputy Secretary, SCMS Secretariat, High Court of Jharkhand, Ranchi.,

By order of the Court

Sd/-Manoj Prasad Registrar General Dated Ranchi, the AMarch, 2025

Memo. No. 1459 /Apptt.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Admn.), the Registrar (Estb.)/the Member Secretary, SCMS/the Central Project Co-ordinator, e-Courts Project.......High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Daltonganj and the officer concerned for information and needful.

Registrat General